(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER	:
PETITION NUMBER	: CP/887/IB/2018
NAME OF THE PETITIONER(S)	: SHRI RAM CITY UNION FINANCE LTD
NAME OF THE RESPONDENT(S)	: T.V.H ENERGY RESOURCES PVT LTD
UNDER SECTION	: 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
1.)	Sri & Shanker Associates for SHRIRAM CITY UNION FINANCE Ltd.	M. SRIDEVI Advocate For Sri & Shanker Associates counsel for Applicant	M. Sridevi

ORDER

Counsel for the Financial Creditor present. No representation on behalf of the Corporate Debtor. Counsel for the Financial Creditor has prayed for adjournment. At request, matter is adjourned. Put up **on 20.08.2018 at 10.30 A.M.**

-Sd/-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

SV